

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. CPC 350/198/2016
OA 350/1871/2015

Date of order : 23.2.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

1. RAFIKULLA ZAMADAR
S/o Khadija Bibi
Vill & PO – Furfura,
Dist – Hooghly,
Pin – 712706.
2. SK. ALI IMMAM
S/o Late S.K.Haider Ali
Vill & Post – Vagabatipur
Dist. – Hooghly,
Pin – 712701.
3. SHYAMA PRASAD GHOSH
S/o Harisadhan Ghosh
47, 2nd Lane Jhatsala,
Brace Bridge,
Kolkata – 700088.

...APPLICANT

VERSUS

1. Sri G.Singh
General Manager
Eastern Railway,
17 N.S.Road,
Kolkata – 700001.
2. Sri N.K.Prosad
The Chief Personnel Officer,
Eastern Railway,
Fairlie Place,
Kolkata – 700001.

...RESPONDENTS/CONTEMPPNERS

For the applicant : Mr.N.Roy, counsel

For the respondents: Mr.B.L.Gangopadhyay, counsel

O R D E R (ORAL)

Per Ms. Manjula Das, Judicial Member

Mr.N.Roy, 1d. Counsel entered appearance for the applicant by filing vakalatnama. Mr.B.L.Gangopadhyay, 1d. Counsel appearing for the alleged contemnors.

2. Mr. Gangopadhyay submitted that the order passed by this Tribunal in OA 1871/2015 dated 15.12.2015 has been complied with.
3. CPC is therefore dropped.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(MANJULA DAS)
JUDICIAL MEMBER

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